

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO.112 of 2019

&

IA NO. 457 of 2019

Dated : **29th March, 2019**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mahindra Sanyo Special Steel Private Limited
Vs.

... Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sankalp Singh

Mr. Anup Jain

Mr. Ashish Singh for R-2, MSEDCL

ORDER

List the matter on **03.04.2019 in Special Bench**, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member